

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 226
IB)-1510(ND)2019
IA- 925/2022

IN THE MATTER

M/s. Ester Industries Ltd.

...

Applicant/Petitioner

Versus

M/s. Kanik Electronics Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 21.03.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

For the Liq. : Adv. Lokesh Malik, Adv. Shalya Agarwal, Adv.
Akhand P. Singh in all IAs

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 20.05.2024.

Sd/-
(COURT OFFICER)